

(b) Prawns available in Indian waters, both from West and East Coast, have great demand in foreign countries and India is exporting prawns to 19 countries.

(c) The steps taken to boost shrimps exports are:

- i) induction of new technology and value addition;
- ii) modernisation of processing facilities, quality upgradation and reduction in waste;
- iii) aggressive market promotion measures;
- iv) stepping up production of culture fisheries:
  - a) by increasing per hectare yield from shrimp farms; and
  - b) by bringing more area under export production of shrimp by culture.

#### **Steps against those Preaching Secession and Religious Hatred**

8365. SHRI J. CHOKKA RAO: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the steps being taken or contemplated against those preaching secession and religious hatred; and

(b) whether Government consider bringing these offences under Election Law and prevent such people from contesting the elections?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Sufficient

provisions already exist in the law to proceed against persons preaching secession and religious hatred.

(b) The Election Laws also already provide that a person convicted for such offences shall be disqualified for the membership of Parliament and State Legislatures.

#### **Assistance by NABARD in Gujarat**

8366. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development (NABARD) has fixed a disbursement target to farmers of Gujarat during 1990-91;

(b) the total disbursement target fixed during the previous year;

(c) whether the NABARD's Ahmedabad regional office has taken steps to support the agriculture and rural development activities in Gujarat during 1990-91;

(d) if so, the details thereof;

(e) its likely effect on the process of rural development in the State;

(f) whether State level committees have been constituted for development of industries in the rural areas of the State; and

(g) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) National Bank for Agriculture and Rural Development (NABARD) has reported the following tentative target for Gujarat for the year 1990-91:

<i>Particulars</i>	<i>Amount (Rs. in crores)</i>
1	2
i) Schematic lending by banks	89.05
ii) Seasonal Agricultural Operations (SAO)	175.00
iii) Short term credit requirements of Regional Rural Banks	8.00

(b) The total disbursements target fixed by NABARD during the previous year 1989-90 was as under:

i) Schematic lending	Rs. 73,997 crores
ii) Crop loans	Rs. 200 crores

(c) to (g). The refinance support of NABARD for Gujarat is expected to boost the farm production through ground level credit support extended by the Banks. In addition, it will promote the growth of Agriculture and other activities, ensure adequate credit support to the weaker sections of the society and improve quality of lending. It will also result in generating additional employment opportunities in the rural sector. The progress of credit support to rural industries is also monitored by NABARD through its regional office in the State.

#### **Export of Farm Products**

8367. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of COMMERCE be pleased to state:

(a) whether some States have requested Union Government to reconsider the provision for import of farm products in the new import and export policy; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ANGIL SHREEDHARAN): (a) Yes, Sir.

(b) All the suggestions received for change in the import and export policy were duly considered at the time of formulation of the new Import and Export Policy. It was decided to maintain status-quo in respect of certain agricultural and plantation products such as coconut oil, copra, natural rubber, synthetic rubber, coir yarn and spices except nutmeg and mace which were under CGL for stock and sale but have been brought under licensable category, under the new Policy.

#### **Decline in Export of Cardamom Pepper, Ginger and Cashew**

8368. SHRI MANORANJAN BHAKTA:  
SHRI ANBARASU ERA:

Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a decline in the export earnings of cardamom, ginger